NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 147/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.09.2017</u>

Name of the Company:

Four Seasons Residency Ltd. & Ors.

Section of the Companies Act: Section 441 r/w 185 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MR. NAVIN PAHWA Ms. NATASHA SUTARIA

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2.

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria i/b Learned PCS Mr. Chirag Shah present for Petitioner. None present for ROC.

IA 258/2017 is rejected with liberty to file fresh application.

List the matter on 14.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of September, 2017.